

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 461/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Sudalloys Pvt. Ltd.
 V/s.
 Saptasatji Metatech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
13	ASHISH SURYAVANSHI	ADVOCATE 1/6 MR. PRAVIN SHEWALE FOR RESPONDENT	<i>Abu Janab</i>
	Nirman Chopda	Associate Advocate	<i>nir</i>

ORDER

TCP No. 461/I&BP/NCLT/MB/MAH/2017

The Counsel for Petitioner as well as Corporate Debtor are present.

For the parties have reported that settlement is likely to happen, at their request, list this matter on **22.01.2018** for reporting settlement.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)